



PFG(434)/83-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi-110001, dated : 15.05.2012

OFFICE ORDER


The President is pleased to accept the voluntary retirement notice dated 23.04.2012 of Shri Dhan Raj, a Senior Administrative Grade officer of ICLS, presenting Director of Inspection & Investigation, MCA Hqrs under Rule 48-A of CCS (Pension) Rules and to allow him to voluntarily retire from Government Service w.e.f. 15.05.2012 (afternoon). The competent authority has waived the notice period.

2. The competent authority has also decided to post Sh. Rakesh Chandra, presently Director in ICLS Academy, IICA as Director of Inspection & Investigation, MCA Hqrs and he is instructed to join on 16.5.2012 (forenoon).



15/5/12
(R.K. Pandey)
Under Secretary to Government of India
Ph. No. 2338 3507

Copy to:

1. Shri Dhan Raj, DII, MCA Hqrs with a request to provide 'No Dues Certificate' from all concerned.
2. Shri Rakesh Chandra, Director in ICLS Academy, IICA.
3. PS to CAM
4. PS to MOS(CA)
5. Sr.PPS/PPS/PS to Secretary, SS, JS(A), JS(R), JS(M), DII(UCN)
6. Director General, IICA
7. PAO, Ministry of Corporate Affairs, New Delhi.
8. Vigilance Section, MCA Headquarters.
9. APAR Cell, MCA.
10. SO, Ad.II for personal file of both officers concerned.
11. E.Gov. Cell for placing in employee corner/transfers.


15/5/12
(R.K. Pandey)
Under Secretary to Government of India